



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,10th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WA/172/2011	THE UNION OF INDIA and 2 ORS Versus ISSA INDUSTRIES and ORS	MRD C CHAKRABORTY C.G.C.	
2	WP(C)/5970/2018	MINA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. S R RABHA MR. P M TALUKDAR MR. R BAISHYA	GA, ASSAM SC, G M D A
3	CRL.A(J)/16/2022 3 Y 11 M 23 D :	PABITRA MUSHAHARY Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
4	WP(C)/5026/2022	SHAHNAZ RASUL MANSOOR @ SHAHNAZ RASUL AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI	SC, GAD SC, G M D A SC, GMC
5	CRP(IO)/387/2023	MD. SIRAJ UDDIN KHAN Versus MD. NAZRUL HOQUE AND 18 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR. R ISLAM	
6	WA/109/2024	THE DEPUTY COMMISSIONER, Versus SRI GAUTOM BORO	ADDL. SR. GA, ASSAM	
7	WP(C)/4273/2024	AMARENDRA NATH RAY Versus THE STATE OF ASSAM AND 6 ORS	MR. A C SARMA MR G BHARADWAJ MR. S SUTRADHAR MR N BRAHMA	SC, AG (A AND E) GA, ASSAM SC, SEC. EDU. SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 10/02/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
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BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/899/2018	DR. PIKUMONI CHUTIA Versus THE STATE OF ASSAM AND ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG	SC, HIGHER EDU MR. A CHAMUAH MR. B GOGOI MR. A DAS
2	WP(C)/2160/2018	DIPANKAR KALITA Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	SC, ELEM. EDU GA, ASSAM
3	WP(C)/5012/2018	SANJIB KUMAR SARKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR R KARIM	MR. S BORTHAKUR (R5) MR. P K BORAH (R5) MR. J ABBAS (R5) SC, SEC. EDU.

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

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ORDERS				
1	RSA/53/2022	MANJU VERMA Versus GEETA DEVI AND 6 ORS.	MR. P J SAIKIA MR. A K GUPTA MR K J SAIKIA	MR S DUTTA (r-1,6,7) MS. S. MOCHAHARI (r-1,6,7) MR. S DUTTA (r-1,6,7)
2	CRL.A(J)/92/2022	PABITRA PEGU Versus THE STATE OF ASSAM AND ANR.	MR Z HUSSAIN LEGAL AID COUNSEL	MS M DAS (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
3	MC/4/2024 IN WP(C)/1138/2021 (D/O) in WP(C)/1138/2021	MD. KHALIL ALI AND 3 ORS Versus THE UNION OF INDIA AND 4 ORS	MR M HAQUE G UDDIN P ADHIKARI	GA, ASSAM DY.S.G.I.
4	CRL.A(J)/63/2024	CHOTO TUDU Versus THE STATE OF ASSAM AND ANR	MS. M BARMAN	PP, ASSAM
5	WP(C)/732/2024	JESMINARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR I AHMED MD M RAHMAN	GA, ASSAM SC, BTC
6	WP(C)/5629/2024	ABDUL JALIL MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS	MS. S B CHOUDHURY MR. S K DAS	SC, ELEM. EDU SR. GA, ASSAM
7	WP(C)/6583/2024	GEETA KAKATI PATHAK Versus THE STATE OF ASSAM AND 5 ORS	MR. P K ROYCHOUDHURY MR. A K AZAD MR. S R BARBHUIYA	GA, ASSAM SC, GAD

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